

Committee on Government Assurances

recommendations and to State that at this House has no recommendation to make to the Lok Sabha in regard to the said Bill."

12.521/2 hrs.

[English]

TRANSPLANTATION OF HUMAN ORGANS BILL

Secretary-General As passed by Rajya Sabha

Sir, I lay on the Table the Transplantation of Human Organism Bill, 1993, as passed by Rajya Sabha on the 5th May, 1993.

COMMITTEE ON GOVERNMENT ASSURANCES

Twelfth Report

12.53 hrs.

[Translation]

DR. LAXMI NARAYAN PANDEYA (Mandsaur): Sir, I beg to present the twelfth report (Hindi and English versions) of the Committee on Government Assurances.

[English]

MR. CHAIRMAN: Now we shall take up item number 10.

(Interruptions)

SHRI RAM NAIK (Bombay North): We have given notice for opposing this. (Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): We are opposing this.

MR. CHAIRMAN: Let him put the Motion first. Let there be a Motion for withdrawal, then you oppose it.

[Placed in the Library, See No. LT-4046/93]

- (16) A copy of the Annual Report Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1991-92, together with Audit Report thereon.

- (17) Statement (Hindi and English versions) showing reasons for delay in the laying the papers mentioned at (16) above.

[Placed in the Library, See No. LT-4047/93]

12.52 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

- (1) "In accordance with the provisions of rule 111 of the rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Transplantation of Human Organs Bill, 1993 which has been passed by the Rajya Sabha at its sitting held on the 5th May, 1993."

- (ii) "In accordance with the provisions of sub-rule (6) of rule 18 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1993 which was passed by the Lok Sabha at its sitting held on the 5th May, 1993 and transmitted to the Rajya Sabha for its